

**INTERLOCUTORY APPLICATION NOS. 1**

(Applications for Condonation of Delay in filing the Special Leave Petition)

IN

**PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. CC..11913 OF 2014**

WITH PRAYER FOR INTERIM RELIEF

STATE OF U.P. & ORS.

...PETITIONER(S)

VERSUS

SHOUKHI LAL

...RESPONDENT(S)

**OFFICE REPORT**

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 02.05.2013 passed by the High Court of Judicature at Allahabad in Second Appeal No. 483 of 2013.

It is submitted that there is a delay of 343 days in filing the Special Leave Petition and counsel has filed an application for condonation of delay to condone the said delay.

It is submitted that Special Leave Petition (cc) 11523/2014 and the instant matter arising out of similar issue and have been tagged together.

It is submitted that Mr. Abhishek Chaudhary, Advocate has filed a letter dated 24.07.2014.(copy included as page no.109 of the Special Leave Petition.)

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 1<sup>st</sup> day of August, 2014.

**ASSISTANT REGISTRAR**

Copy to:

Mr. Abhishek Chaudhary, Advocate

**ASSISTANT REGISTRAR**